

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 219**  
**(IB)-2087(ND)2019**  
**IA-2011/2020**

**IN THE MATTER OF:**

**M/s. Sahaj Bharti Travels** ... **Applicant/Petitioner**

**Versus**

**M/s. HCL Technologies Limited** ... **Respondent**

**Under Section: 9 of IBC Code,2016**

**Order delivered on 19.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

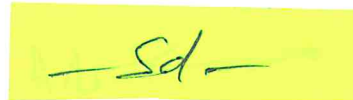
**PRESENT:** Mr. Sameer Jain, Ms. Jayashree Parihar, Ms. Aastha Saxena,  
Adv. for Respondent ; Mr. Mritunjay Kumar, AR of Respondent

**ORDER**

Ld. Counsel for the Applicant has appeared. List this Application along with the main Application i.e. (IB)-2087(ND)2019 on 12.03.2021.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**